

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH  
FARIDKOT HOUSE, NEW DELHI  
CAUSE LIST OF COURT NO. 2**

Date : 17<sup>th</sup> April, 2017

Time : 10:30 AM

**HON'BLE DR. JUSTICE JAWAD RAHIM  
JUDICIAL MEMBER**

**HON'BLE DR. NAGIN NANDA  
EXPERT MEMBER**

| S.NO.                              | CASE NO.  | PARTIES   | COUNSEL FOR PARTIES  |
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| <b>FOR COMPLETION OF PLEADINGS</b> |   |   |  |
| 1.                                 | Original Application No. 550/2016<br>(M.A. No. 1047/2016 & <b>M.A. No. 401/2017</b> ) | Ram Ji Vyas<br><br>Vs.<br>Union of India & Ors.                             | Mr. Vikas Balia & Mr. Hemant Ballani, Advs. for Applicant<br><br>Mr. Sanjeet Purohit, Adv. for -1<br>Mr. Shiv Mangal Sharma, AAG for state of Rajasthan  |
| 2.                                 | Original Application No. 665/2016<br>(M.A. No. 1252/2016)                             | Rana Randeep Singh<br><br>Vs.<br>Union of India & Ors.                      | Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant<br><br>Mr. Krishna Kumar Singh, Adv. for R-1<br>Mr. Baldev Singh, Adv. for state of HP<br>Mr. Anil Kumar Chandel, Adv. for HPSPCB<br>Mr. S. A. Zaidi, Adv. for R-5<br>Ms. Divya Prakash Pandey, Adv. for MoEF |
| 3.                                 | <b>Execution Application No. 05/2017 IN</b><br>O.A. No. 13/2015                       | Dr. Amarjit Singh Nalwa & Ors.<br><br>Vs.<br>The state of NCT Delhi & Ors.  | Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant<br><br>Mr. Tarunvir S. Khehar, Adv. for R-1 to 7  |
| 4.                                 | Original Application No. 138/2017   | M/s KRBL Limited<br><br>Vs.<br>Uttar Pradesh Pollution Control Board & Anr. | Mr. Abhimanyu Pratap Singh, Adv. for Applicant<br><br>Mr. Pradeep Misra & Mr. Daleep Dhyani, Advs. for UPPCB<br>Mr. B. V. Niren, Adv.  |
| <b>FOR HEARING</b>                 |   |   |  |
| 5.                                 | Appeal No. 22/2016<br>(M.A. No. 278/2017)   | Navdeep Ohri & Ors.<br><br>Vs.<br>Union of India & Ors.                     | Mr. S. S. Hira, Adv. for Appellants<br><br>Mr. Balendu Shekhar, Adv. for R-1 & 2<br>Mr. Anil Soni, AAG with Mr. Naginder Benipal, Adv. for R-3<br>Mr. Sanchar Anand, Adv. for R-5<br>Mr. Sunil Parashar, Adv. for R-6 & 7  |
| 6.                                 | Original Application No. 89/2016  | Anil Kumar<br><br>Vs.<br>Union of India & Ors.                              | Mr. Amit Tiwari, Adv. for Applicant<br><br>Mr. Krishna Kumar, Adv. for R-1<br>Mr. Rajkumar, Adv. for R-2<br>Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for State of Haryana   |
| 7.                                 | Original Application No. 135/2016   | Nikhilesh Singh<br><br>Vs.<br>Union of India & Ors.                         | Ms. Neelam Rathore, Adv. for Applicant<br><br>Mr. Krishna Kumar Singh, Adv. for R-1 & 2<br>Mr. Abhishek Yadav, Adv. for R-3 to 13<br>Ms. Geeta Luthra, Sr. Adv. with<br>Ms. Shivani, Adv. for R-14   |
| 8.                                 | Original Application No. 217/2016<br><b>(M.A. No. 415/2017)</b>                       | Mahesh Chandra Saxena<br><br>Vs.<br>The Ministry of Urban Development Ors.  | Mr. Rahul Khurana, Adv. for Applicant<br><br>Mr. B. V. Niren, Adv. for -1 & 6<br>Mr. Tarunvir Singh Khehar, Adv. for R-3<br>Ms. Puja Kalra, Adv. for R-4<br>Ms. Sakshi Popli, Adv. for R-6<br>Mr. G. K. Pathak, Adv. for Delhi University                                  |

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|     |  |   | Mr. Ajay Kaushik, Adv.<br>Mr. Anil Aggarwal, Adv. for ASN Sr. School<br>Mr. Devidutt Joshi, Adv. for Noticee No. 3<br>Mr. Rajeev Kumar, Adv. for Applicant in<br>M.A. No. 415/2017   |
| 9.  | Original Application No.<br>289/2016   | Jagbir Singh<br><br>Vs.<br>State of Haryana & Ors.      | Mr. Rahul Choudhary, Adv. for Applicant<br><br>Mr. Anil Grover, AAG with Mr. Rahul<br>Khurana, Adv. for R-1 & 2<br>Mr. Raj Kumar, Adv. for CPCB  |
| 10. | Original Application No.<br>318/2015   | Devender Singh<br><br>Vs.<br>The Chief Secretary & Ors. | Mr. M. L. Sharma, Adv. for Applicant<br><br>Mr. Tarunvir Singh Khehar, Adv. for R-1<br>Mr. Sanjay Dewan, Adv. for R-2<br>Mr. Vishwendra Verma, Adv. for R-4<br>Mr. Ashok Kumar, SI for R-11<br>Ms. Garima Prasad, Adv. for R-12  |
| 11. | Original Application<br>No.33/2013 (T <sub>HC</sub> )<br>(M.A. No. 614/2014)     | Karnail Singh & Ors.<br><br>Vs.<br>CPCB & Ors.          | Mr. Karan Jund Mullanpur, Adv. for the<br>Applicant<br><br>Mr. Rajkumar, Adv. for R-1<br>Mr. Anil Soni, AAG & Mr. Naginder Beniwal,<br>Adv. for R-2<br>Mr. Anup Singh, Adv. for R-3<br>Mrs. Munisha Gandhi, Sr. Adv. for R-5<br>Mr. Arvind Kumar, Adv. for R-6<br>Mr. Yadav. N. Singh, Adv. with<br>Mr. Anurag Singh Adv. for R- 7 & 12<br>Mr. H. P. Singh, Adv. for R-8<br>Mr. Parveen Mahajan, Adv. for R-9 & 10<br>Mr. Atul V. Sood & Raktim Gogoi Advs. for<br>R-11<br>Mr. Narender S. Yadav, Adv. for R-12<br>Mr. Nitin Kasuhal, Adv. Adv. for R-13 & 15<br>Ms. Richa Kapoor, Adv. for PPCB<br>Mr. Suvineet Sharma, Adv. for Applicant in<br>M.A. No. 29/2017 |
| 12. | Original Application<br>No.30/2013 (T <sub>HC</sub> )                            | Jai Singh & Ors.<br><br>Vs.<br>U.O.I. & Ors.            | Mr. Karan Jund Mullanpur, Adv. for the<br>Applicant<br><br>Mr. P. B. Singh, Adv. for R-1<br>Mr. Rajkumar, Advs. for R-2<br>Mr. Anil Soni, AAG & Mr. Naginder Benial,<br>Adv. for R-3 & 5<br>Mr. Anup Singh, Adv. for R-4<br>Mr. Satpal, for R-6<br>Mr. Raktim Gogoi, Adv. for R-7 & 8<br>Mr. Jatin Kumar, Adv. for R-9<br>Mr. Y. Nagpal, Adv. for R-11<br>Mr. Nitin Kaushal, Adv. for PSIEC, for R-13<br>Ms. Richa Kapoor, Adv. for PPCB   |
| 13. | Original Application No.<br>59/2012<br>(M.A. No. 34/2016 &<br>M.A. No. 190/2016) | Vikrant Kumar Tongad<br><br>Vs<br>Union of India & Ors. | Mr. Raj Panjwani, Sr. Adv. alongwith<br>Mr. Ritwick Dutta, Adv. for Applicant<br><br>Ms. Panchjanya Batra Singh, Adv. for R- 1<br>Mr. M. Dutta, Adv. for R – 2 & 8<br>Mr. Abhishek Yadav, Adv. for R – 3<br>Mr. Alok & Mr. Vikram for R-4<br>Mr. Pradeep Mishra, Adv. for R – 5<br>Mr. Ravindra Kumar, Adv. for R–6, 7 & 9<br>Mr. Arun Bhardwaj, Sr. Adv. alongwith Mr.<br>Pawan Upadhyay, Adv. for R – 8<br>Mr. Debesh Panda, Adv. for R-9  |

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|     |  |   | <p>Mr. Vivek K. Tamkha, Adv. for R – 10<br/> Mr. B.V. Niren, Adv. for CGWA<br/> Mr. Avijit Bhushan, Adv. for UPDSIDC<br/> Mr. Ramesh Jerath, Adv. for Cosmic<br/> Mr. K.T.S. Tulsi &amp; Mr. Pinaki Mishra,<br/> Sr. Adv. along with Mr. R. Chandrachand,<br/> Adv. for Noticee No. 1<br/> Mr. Anil Divan, Sr. Adv. along with Mr.<br/> Ranvir Singh, Adv. for Noticee No. 3<br/> Mr. Piyush Kumar, Adv. for Noticee No. 4<br/> Ms.Amrita Panda, Adv. for Noticee No.5&amp;9<br/> Mr. Rajiv Nayyer, Sr. Adv. along with<br/> Mr. Sumeer Sodhi, Adv. for Noticee No. 7<br/> Mr. Arun Bharadwaj, Sr. Adv. along with<br/> Mr.Pawan Upadhyay,Adv.for Noticee No. 8<br/> Mr. Debesh Panda, Adv. for Noticee No. 10<br/> Mr. Anmol Sinha, Adv. for Noticee No. 11<br/> Mr. M. Salim, Adv. for Noticee No. 12<br/> Mr. Mehul Parti, Adv. for Noticee No. 14<br/> Mr. Sudeep Kumar Shrotriya, Adv. for<br/> Noticee No. 17<br/> Mr. Nitin Kumar, Adv.<br/> Mr.Rishi Agarwala, Adv.forNoticee No.R-21<br/> Mr. S.K. Agarwal, Adv. for Unit No. 30<br/> Mr. Suresh Tripathy, Adv. for DJB<br/> Mr. Anil Grover &amp; Mr. Rahul Khurana, Adv.<br/> Mr. Bhupender Kumar, LA for CPCB<br/> Ms. Puja Kalra, Adv. for SMCD<br/> Mr. Karan S. Chandhiok, Adv.<br/> Mr. Himanshu Tyagi, Adv. for Noticee No.9</p> |
| 14. | <p>Original Application No.<br/> 94/2013<br/> (M.A No. 904/2014,<br/> M.A No. 592/2015,<br/> M.A. No. 806/2015,<br/> M.A. No. 236/2016,<br/> M.A. No. 1264/2016 &amp;<br/> <b>M.A. No. 289/2017)</b></p> | <p>Vikrant Kumar Tongad<br/> <br/> Vs.<br/> Delhi Metro Rail Corporation Ltd.</p> | <p>Mr.Ritwick Dutta &amp; Mr.Rahul Choudhary,<br/> Adv. for Applicant<br/> <br/> Mr. Tarun Johri, Adv. for R – 1<br/> Mr. Sanjeev Ralli, Adv. for R – 2<br/> Mr. V.V. Vardhan, Adv. for R – 3 &amp; 4<br/> Mr. V.K. Tandon, Adv. for R - 5<br/> Ms. Reena Singh, AAG of U.P. for R – 6<br/> Mr. Narender Hooda, Sr. Adv. along with<br/> Mr. Manjit Singh, AAG for R – 7<br/> Mr. Pankaj Kumar Singh, Adv.<br/> Mr. Ravikesh K. Sinha, Adv.<br/> Mr. P.L. Gautam, Adv. for NDMC<br/> Mr. Bibhakar Misra, Adv. for NHAI<br/> Ms. Sakshi Popli, Adv. for NDMC &amp; DJB<br/> Mr. Ashwani Kr. Dhatwalia, Adv. for DDA<br/> Ms. Puja Kalra, Adv. for SDMC<br/> Mr. Balendu Shekhar, Adv.<br/> Mr. Sunil Gupte, Adv. for IOC<br/> Mr. Sanjay Diwan, Adv. for Forest Dept.<br/> Mr. B.V. Niren, Adv. for CPWD<br/> Mr. D. Rajeshwar Rao, Adv.<br/> Mr. Satyajit Kumar, Adv. for DSIIDC<br/> Ms.Harleen Kaur, Adv.for Holiday Inn Hotel<br/> Mr.Pawan Upadhyay,Adv. for Noticee No.8<br/> Mr. Neeraj Malhotra, Adv.<br/> Mr. Saket Bisani, Adv.<br/> Mr.Tarunvir Singh Khehar, Adv. for GNCTD<br/> Mr. Vinod Kapoor, Adv. for DPCC<br/> Ms. Moni Cinmoy, Adv.<br/> Mr. Bipul Kumar Mishra, Adv.<br/> Mr. Anil Grover, AAG with Mr. Rahul<br/> Khurana, Adv. for State of Haryana</p>                     |

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|     |   |   | Mr. Sandeep Kapoor, Adv.<br>Mr. Vikramditya Singh, Adv. for AIIMS<br>Mr. Jeevan Prakash, Adv. for RG Stone<br>Mr. Jitendra Kumar, Adv. for ESI, Rohini<br>Ms. Antima Bazaz, Adv. for Jain Hospital<br>Mr. A. K. Prasad, Adv. for CPWD<br>Mr. Nischal K. Neeraj, Adv.<br>Mr.Siju Thomas, Adv.for Jivodaya Hospital<br>Mr. Ashish Kumar, Adv.<br>Mr. Naveen Kumar Jha, Adv.<br>ASPA Legal for Applicant in M.A.289/2017 |
| 15. | Original Application No. 322/2015<br>(M.A. No. 1452/2016, M.A. No. 74/2017, M.A. No. 75/2017 & <b>M.A. No. 272/2017</b> )<br>(CWP (PIL) No. 718/2009)   | Bhartiya Kisan Sangh<br>Vs<br>State of Rajasthan & Ors.<br><br><b>(Only M.A. No. 1452/2016, M.A. No. 74/2017 &amp; M.A. 75/2017 will be heard on 17.04.2017) = 3 M.As.</b>                              | Mr. Raman Deep Singh, Adv. for Applicant<br><br>Mr. Shiv Mangal Sharma, AAG with Mr. Lokendra Singh Kachhawa, Adv. for R-1<br>Mr. Manish Shishodia, Adv. for R – 2<br>Mr. Rohit Sachaw for R-7<br>Kashi Nath & Co.<br>Mr. Mrinmay Bhattmewara, Adv.   |
| 16. | Original Application No. 86/2014<br>(M.A No. 255/2014, M.A No. 256/2014, <b>M.A No. 431/2017 &amp; M.A No. 432/2017</b> )   | Bhartiya Kisan Sangh<br>Vs<br>State of Rajasthan & Ors.   | Mr. Raman Deep Singh, Adv. for Applicant<br><br>Mr. Shiv Mangal Sharma, AAG for R-1<br>Mr. Manish Shishodia, Adv. for R – 2<br>Mr. Rohit Sachaw for R-7   |
| 17. | Original Application No. 87/2014<br>(M.A No. 257/2014, M.A No. 258/2014 & M.A. No. 1287/2016 to M.A. No. 1319/2016 & M.A. No. 1321/2016 to M.A. No. 1440/2016, M.A. No. 88/2017 & M.A. No. 89/2017) | Bhartiya Kisan Sangh<br>Vs<br>State of Rajasthan & Ors.<br><br><b>(Only M.A. No. 1287/2016 to M.A. 1319/2016 &amp; M.A. No. 1321/2016 to M.A. No. 1334/2016 will be heard on 17.04.2017) = 47 M.As.</b> | Mr. Raman Deep Singh, Adv. for Applicant<br><br>Mr. Shiv Mangal Sharma, AAG with Mr. Lokendra Singh Kachhawa, Adv. for R-1<br>Mr. Manish Shishodia, Adv. for R – 2<br>Mr. Rohit Sachaw for R-7<br>Kashi Nath & Co.<br>Mr. H.D. Thaanvi, Adv.  |
| 18. | Original Application No. 88/2014<br>(M.A No. 259/2014, M.A No. 260/2014, M.A. No. 77/2017 & M.A. No. 78/2017)   | Bhartiya Kisan Sangh<br>Vs<br>State of Rajasthan & Ors.   | Mr. Raman Deep Singh, Adv. for Applicant<br><br>Mr. Shiv Mangal Sharma, AAG for R-1<br>Mr. Manish Shishodia, Adv. for R – 2<br>Mr. Rohit Sachaw for R-7<br>Mr. Mrinmay Bhattmewara, Adv.  |
| 19. | Original Application No. 89/2014<br>(M.A No. 261/2014, M.A No. 262/2014 & M.A. No. 32/2017 to M.A. No. 43/2017 & M.A. No. 76/2017)  | Bhartiya Kisan Sangh<br>Vs<br>State of Rajasthan & Ors.   | Mr. Raman Deep Singh, Adv. for Applicant<br><br>Mr. Shiv Mangal Sharma, AAG for R-1<br>Mr. Manish Shishodia, Adv. for R – 2<br>Mr. Rohit Sachaw for R-7<br>Mr. Pushpender Singh, Adv.<br>Mr. Mrinmay Bhattmewara, Adv.<br>Ms. Pragya Baghel, Adv.   |

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